

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Deepak Digtal EC- 3283	Sr. PA in the court of Ms. Shail Jain, Principal Judge (HCs), Family Court, South-West, Dwarka, New Delhi. (In diverted capacity)	Sr. PA in the court of Sh. Vinod Kumar, Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
2.	Sh. Varun Gupta S/o Sh. J. K. Gupta	PA in the court of Sh. Vinod Kumar, Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Suman Negi W/o Sh. Rajesh Negi EC-3025	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) (CBI)-15, Rouse Avenue Court Complex, New Delhi.
4.	Ms. Meenakshi Sunaja EC- 3496	PA in the court of Sh. Rajesh Kumar Goel, Spl. Judge (PC Act) (CBI)-16, Rouse Avenue Court Complex, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Krishan Deo Singh S/o Sh. Bhola Singh EC- 3141	Sr. PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	Sr. PA in the Hon'ble High Court of Delhi, New Delhi. (In diverted capacity)
6.	Sh. Chetak S/o Sh. Bijender Singh	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Viveash, MM (NI Act)-06, Central District, Tis Hazari Courts, Delhi. (till the joining of regular PA or till further orders)
7.	Ms. Dheeraj Narula W/o Sh. Sameer Narula EC- 3451	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Chander Singh, MM-07, Central District, Tis Hazari Courts, Delhi. (till the joining of regular PA or till further orders)
8.	Ms. Rekha Arora W/o Sh. Navneet Rawal	Sr. P.A. in the Delhi Judicial Academy, Dwarka, New Delhi. (In diverted capacity)	Sr. PA in the Office Pool of Rouse Avenue Court Complex, New Delhi.
9.	Ms. Chetna Sharma D/o Sh. Prakash Chand	PA temporary posted in the court of Ms. Shivangi Vyas, MM (Mahila Court)-02, New Delhi District, Patala House Courts, Delhi	P.A. in the Delhi Judicial Academy, Dwarka, New Delhi (In diverted capacity)

Note :- 1. All the above-mentioned Sr.PA/PA are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.

2. Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules.

GIRISH KATHPALIA

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

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Girish Kathpalia
11-7-23

Copy forwarded for information and necessary action to:-

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, West District/NDD, Delhi, New Delhi-
3. The Ld. Principal Judge, Family Court (HQ), Dwarka, New Delhi.
4. The Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, RACC, New Delhi.
5. The Director, Delhi Judicial Academy, Dwarka, New Delhi.
6. The Ld. Officer in-charge, Accounts Branch, Central/ West District/NDD/ RACC, Delhi, New Delhi
7. The Personal Office of the undersigned.
8. The Officers/Officials concerned.
9. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Central/ West District/MDDRACC, Delhi, New Delhi
10. The Dealing Official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
11. The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.
12. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
13. The Dealing official, Lovers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
14. The Web-site Committee, Tis Hazari Courts, Delhi.

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